

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).2747/2007

(From the judgement and order dated 10/11/2006 in CWP No. 11570/2006 of
The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

PEPSU ROAD TRANSPORT CORP.

Petitioner(s)

VERSUS

RAWEL SINGH

Respondent(s)

(With prayer for interim relief and office report)

Date: 22/10/2007 This Petition was called on for hearing today.

For Petitioner(s)

Mr. K.K. Mohan,Adv.

For Respondent(s) Mr. Rajesh Prasad Singh,Adv.

Mrs. Sunita R. Singh,Adv.

UPON hearing counsel the Court made the following
ORDER

List the matter with file only on 21st November, 2007.

(S.G. Shah)
Registrar